

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/75/2018
NAME OF THE TRANSFEROR : ADVANCED PROFESSIONAL COMPUTING SOL P L
NAME OF THE TRANSFERRE : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	S. SATISH	Counsel for Petitioner	S. Satish
2)	B. Sarathbabu	For Respondent	B. Sarathbabu

ORDER

Counsel for petitioner present. Representative of ROC present and prayed for time to file report. Time is enlarged at request. Put up on 22.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc